

and in certain areas of Mahasu district in Himachal Pradesh small landowners are being forced to sell their lands to moneyed people by the pressure of economic circumstances; and

(b) if so, whether Government contemplate any steps to stem this process?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) According to Himachal Pradesh Administration there are no economic circumstances which would force small landowners to sell their land to moneyed people.

(b) Does not arise.

Juvenile Taxi Drivers

3636-G. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a number of juvenile drivers are running taxis in Delhi and New Delhi;

(b) what is their number;

(c) whether it is a fact that they also do not have driving licences;

(d) if so, whether it does not involve risk to the lives of the passengers besides violation of traffic law and rules; and

(e) the action proposed to be taken in the matter?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No such case has come to the notice of the traffic Police in Delhi.

(b) to (e). Do not rise.

Correction of Answer to U.S.Q. No. 1748, dated 22-5-1962

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): In reply to part (c) of Unstarred Question No. 1748 by Shri Eswara Reddy in the Lok Sabha on 22-5-1962 regarding the Andhra Pradesh State Road

Transport Corporation, I had stated that the Government of Andhra Pradesh had not brought it to the notice of the Government of India that the programme for extending nationalisation of road passenger transport to the other districts of the States during the Third Five Year Plan period was held up for want of funds. According to the information received subsequently the State Government has reported that, for want of capital resources, nationalisation of road passenger transport would be extended to only three or four more districts of Andhra Pradesh during the Third Plan period; in the remaining districts, it will be possible to introduce nationalised services only during the Fourth Plan period.

12.06 hrs.

MOTION FOR ADJOURNMENT

REPORTED CHINESE INCURSIONS INTO INDIAN TERRITORY

Mr. Speaker: I have received notice of an adjournment motion by Shri Hem Barua. This is based on the correspondence that was placed on the Table of the House yesterday. The news that has appeared in the papers rather confuses the reader. Will the hon. Prime Minister like to say anything about it?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): We have placed, as usual, the full correspondence on the Table of the House. The reports appearing in the press give rather a wrong impression by picking out a phrase here and there.

The fact of the matter is that in this area all kinds of movements are taking place by us as well as by the Chinese authorities. Because of our movements, sometimes going behind the Chinese posts, some apprehension has been created in the minds of the Chinese, and they have also moved. These movements are confined to a